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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD

R.A.No. 59/89
in OA No. 612/89

Date of decision:

Union of India through
General Manager, South
Central Railway, Secunderabad
& Others

.... Applicants

Versus

Shaik Ibrahim and another

.... Respondents

CORAM:

Hon'ble Shri D.K. Chakravorty, Member (A)

Hon'ble Shri J. Narasimha Murthy, Member (J)

ORDER OF THE BENCH PASSED BY HON'BLE
SHRI D.K. CHAKRAVORTY, MEMBER (A) IN CIRCULATION

O R D E R

This application has been filed by the respondents
in OA 612/89 for review of our order dated 18-8-1989 which
reads as under:-

~~ward both sides.~~

The respondents are directed to consider the case
of the applicants for promotion of Fireman-C
(Fireman Grade II) within two months from the
date of this order according to rules."

2. We have carefully considered the Review Application
but do not find any omission, mistake or error apparent
on the face of the record in the above order. No new
important matter or evidence has also been brought to our
notice. This application for review is devoid of merit and
is, accordingly, rejected with no order as to costs.

19.3.90
(J. NARASIMHA MURTHY)
MEMBER (J)


(D.K. CHAKRAVORTY)
MEMBER (A)